

LOK SABHA
UNSTARRED QUESTION NO. 660
TO BE ANSWERED ON 06.12.2023

STARTUPS GUIDELINES FOR TECHNICAL TEXTILES

660. SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Union Government proposes to provide a grant-in-aid for startups and individuals to promote innovation in the niche technical textiles segment;
- (b) if so, the details along with the criteria fixed in this regard;
- (c) the details of the grant-in-aid provided during each of the last two years to various States particularly in Odisha;
- (d) whether the Union Government has issued any startups guidelines for Technical Textiles in the country;
- (e) if so, the details of the steps taken for developing the startup ecosystem in technical textiles; and
- (f) the steps taken by the Union Government for supporting individuals and companies to translate prototypes to technologies & products, including commercialisation under the National Technical Textiles Mission?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (f): With a view to position the country as a global leader in Technical textiles, National Technical Textiles Mission (NTTM) has been approved at a total outlay of Rs.1,480 crores; with a four year implementation period from F.Y. 2020-21 to 2023-24. The Mission has been further extended upto 31.03.2026. For the Component of NTTM pertaining to Research, Innovation and Development, Government has issued general guidelines for Grant for Research & Entrepreneurship across Aspiring Innovators in Technical Textiles (GREAT) which aims to provide grant-in-aid to both start-ups and individuals to promote innovation in the niche technical textiles segment.

The main objective of the GREAT guidelines under NTTM is to support young innovators/entrepreneurs in Technical Textiles by providing grant-in-aid upto Rs. 50 lakhs to translate their prototypes to technologies/products and thereafter its commercialization.

As per the GREAT Guidelines,

- i. Individuals with minimum age of 21 years on the day of application are eligible
- ii. Start-up company is also eligible, however, the incorporation date of the Company should not be more than 5 years at the time of application.
- iii. Incubators shall provide technical and business mentoring, trainings and intellectual property, legal support and any other assistance required by the start-ups and they will be provided funds for the same. Direct assistance to the start-ups from incubators will help in developing the start-up ecosystem in the country.

iv. Grant-in-aid shall be provided to start-ups and individuals for functional prototypes and commercialization of technologies/products.

There is no provision under NTTM to release the funds State-wise.
